

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14509-14510/2023

[Arising out of impugned final judgment and order dated 19-04-2023 in SA No. 130/2023 31-05-2022 in SA No. 448/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

BHANU PRATAP SINGH

Respondent(s)

(IA No. 186858/2023 - EXEMPTION FROM FILING O.T.)

Date : 01-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Ajay Kumar Misra, Sr. Adv., Advocate General
Mr. Tanmaya Agarwal, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

For Respondent(s) :

Mr. Gopal Shakaranarayanan, Sr. Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Vishal Singh, Adv.
Ms. Shreya Nair, Adv.
Mr. R. C. Kohli, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)